GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT **LOK SABHA**

UNSTARRED QUESTION NO:183 ANSWERED ON:22.02.2013 STATUS OF WOMEN Majhi Shri Pradeep Kumar; Patel Shri Kishanbhai Vestabhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted any Committee to undertake a comprehensive study to understand the current status of women in the country;
- (b) if so, the details thereof;
- (c) whether the said Committee has invited suggestions from various stakeholders;
- (d) if so, the details thereof; and
- (e) the time by which the said Committee is likely to finalise its report?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Yes, Madam. The Government has set up a High Level Committee (HLC) on the status of women to undertake comprehensive study to understand the status of women since 1989 as well as to evolve appropriate policy interventions based on a contemporary assessment of women's needs.

The composition of the Committee is as under:-

- i. Vacant at present Chairperson ii. Dr. Amita Singh Member iii. Dr. Pam Rajput Member iv. Ms. Rita Sarin Member v. Dr. Manorma Singh Member vi. Dr. Shantha Krishnan Member vii. Ms. Manira A Pinto Member viii. Smt. Vijayluxmi Kol. Member
- x. Mrs. Suman Kumar Member

ix. Ms. Pratima Thami Member

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xi. Mrs. Anusuiya Sharma Member
xii. Dr. Simrit Kaur Member
xiii. Ms. Naheed Soz Member
xiv. Dr. V. S. Elizabeth Member
xv. Ms. Nandini Thockchom Member
xvi. Ms. Razia Abdul Member
Rahim Patel
xvii. Smt. Deepa Jain Singh Member Secretary
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The Terms of Reference of the above High Level Committee (HLC) includes, among others, the following:

- I. The HLC will conduct an intensive literature survey to take stock of published data, reports, articles and research from about 1989 onwards, on the status of women in India.
- II. The HLC will prepare a Report on the current socio-economic, political and legal status of women in India. The Report will also bring out the interconnectedness of these aspects in terms of their impact on women and recommend measures for holistic empowerment of women.
- Ill. The HLC will examine the overall status of women including, inter-alia, the socio- economic, health and nutritional, legal and political status, disaggregated by rural/urban, economic and social position (e.g. APL/BPL, SC/ST, single women, disabled women, migrant women) and wherever possible by minority status (e.g. Muslims/others). The analysis would take account of cross-regional differences and focus on inequalities both within and outside the household. It would also assess the impact made by existing policies and legislative changes on equality, security and holistic empowerment of women, and will identify inequalities in policy and legislation as well as gaps in implementation.
- (c) & (d): Yes, Madam. The High Level Committee has invited suggestions from NGOs/social activists and individual experts working in the field of welfare of women.
- (e): The High Level Committee was constituted vide Resolution dated the 27th February, 2012 and it is required to present its report within 2 years from the date of its first meeting, which was held on 24th July, 2012.